GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1824
ANSWERED ON:07.03.2011
COMPUTERISATION OF LAND RECORDS
Alagiri Shri S. ;Botcha Lakshmi Smt. Jhansi;Rama Devi Smt. ;Singh Shri Dushyant;Sugumar Shri K.

Will the Minister of DEFENCE be pleased to state:

- (a) the status of computerisation of land records maintained by Directorate General of Defence Estate (DGDE);
- (b) whether in view of the recent land scams the Government proposes to review and clean up the entire system of land records change the process of granting NoC and also streamline the working of DGDE;
- (c) if so, the details thereof including the strategy chalked out by the Government in this regard;
- (d) whether a Parliamentary Panel had suggested for an independent regulator to oversee the defence lands; and
- (e) if so, the action taken by the Government thereon?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

- (a) to (c): Computerization of land records is already going on and is likely to be completed by March 2011. Steps have been initiated to streamline proper management of Defence land and its protection. Two projects, one on Digitisation of land records and the other on Survey of Defence Land using modern technology have been sanctioned recently. Both projects are to be carried out in time-bound manner. It has been decided to review the practice of issuing No Objection Certificates for construction of buildings on lands adjoining Defence lands.
- (d) Yes, Madam.
- (e) Guidance of the Standing Committee has been sought on the powers and role of the Independent Regulator and the difference between him & DGDE.